



2026:DHC:8206



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010965032017

+ **O.M.P. (COMM) 118/2017**

GANGANAGAR BOTTLING COMPANYPetitioner

**Through: Ms. Preeti Gupta and Ms.
Urvashi Tyagi, Advs.**

versus

M/S HINDUSTAN COCA-COLA BOTTLING.....Respondent

**Through: Mr. Alok Kumar Aggarwal and
Ms. Anushruti, Advs.**

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **23.09.2026**

1. At the outset, learned Counsel appearing for the Petitioner seeks leave to withdraw the present petition.

2. The petition is, accordingly, dismissed as withdrawn.

OM PRAKASH SHUKLA, J

SEPTEMBER 23, 2026/gunn